

# LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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## LOK SABHA

Thursday, 4th August, 1955

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

### QUESTIONS AND ANSWERS

(See Part I)

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#### INCIDENTS ON GOA BORDER

The Minister of Home Affairs (Pandit G. B. Pant): The Prime Minister being unavoidably absent, I am making this statement on Goa.

The Government of India have received a report on some incidents which took place on the Goa border on the 3rd morning.

According to this report, three batches of peaceful satyagrahis led by Shri Mahitosh Nandi, Shri Rameshwar Prasad and Shri Pandharinath Bhadkamkar respectively, entered Goa territory near Banda, at 10.15 A.M. yesterday. The three batches consisted of 28, 30 and 42 satyagrahis respectively.

At about 10.45 A.M., the satyagrahis were accosted by three Portuguese white soldiers who immediately opened fire on them with sten guns. One of the satyagrahis, Shri B. K. Thorat, was hit on the face and he died immediately. Four other satyagrahis, viz., Shri Nityanand Saha, Shri Namdoe Kothalekar, Shri Mahitosh Nandi and Shri P. A. Mohammad received bullet injuries.

Shri Saha's right lung was ruptured and Shri Kothalekar was injured on 198 L. S. D.—1

the right shoulder. Shri Saha was removed to Vengurla hospital about 18 miles from Sawantwadi where he died at 15.40 yesterday. Shri Nandi had bullet injuries on the right knee. The bullet was removed at Banda. Shri Thorat was hit on the face and he died on the spot in Goa territory. His body was brought to Sawantwadi by the other satyagrahis. All the remaining 99 satyagrahis returned to India.

The Government of India are deeply concerned at this new evidence of the brutal methods which the Portuguese authorities are employing against peaceful satyagrahis. They offer their sympathies to the relatives of the two men who have lost their lives and also to the other men who have suffered injuries.

The Government of India are in constant touch with their Consul-General in Goa and are considering as to what further steps they should take.

Shri Gadgil (Poona Central): May I ask a question whether the Government are aware about another man who is already in Goa custody, whether he is alive or something wrong...

Mr. Speaker: No questions ordinarily on a statement.

#### INDUSTRIAL DISPUTES (APPELLATE TRIBUNAL) AMENDMENT BILL

The Deputy Minister of Labour (Shri Abid Ali): I beg to move for leave to introduce a Bill to amend the Industrial Disputes (Appellate Tribunal) Act, 1950.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Indust-